

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:5404
ANSWERED ON:27.04.2015
RAILWAY PROTECTION FORCE IN ODISHA
Panda Shri Baijayant "Jay";Tarai Smt. Rita

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of the existing strength of Railway Protection Force Personnel (RPF) state-wise including Odisha;
- (b) the steps taken/proposed to be taken to strengthen Railway Protection Force during the last three years; and
- (c) whether the maintenance of law and order and safety of railway tracks in Odisha have been handed over to Railway Protection Force (RPF), if so, the details thereof;
- (d) whether the cost involved is proposed to be shared by the Railways also; and
- (e) if not, the reasons thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA)

(a) to (e): A Statement is laid on the Table of the House. STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 5404 BY SHRI BAJAYANT JAY PANDA AND SH RIM ATI RITA TARAI TO BE ANSWERED IN LOK SABHA ON 27.04.2015 REGARDING RAILWAY PROTECTION FORCE IN ODISHA

(a): Operation of Railway is done through zonal railways and jurisdictions of zonal railways are stretched over one or more than one states, hence the details of deployment of Railway Protection Force (RPF) personnel are maintained zone wise. A major portion of railway network of Odisha State falls under East Coast Railway (ECoR). Zone wise details of existing strength of RPF as on 28.02.2015 are as under-

S.No.	Zone/Railway/Unit	Existing Strength
1	Central Railway	3738
2	East Coast Railway	1744
3	East Central Railway	2741
4	Eastern Railway	6541
5	Integral Coach Factory	275
6	North Central Railway	2442
7	North Eastern Railway	2815
8	Northeast Frontier Railway	3048
9	Northern Railway	6450
10	North Western Railway	1656
11	Railway Board	12
12	Railway Protection Special Force	8028
13	South Central Railway	2402
14	South East Central Railway	1230
15	South Eastern Railway	2964
16	Southern Railway	3362
17	South Western Railway	1237
18	West Central Railway	1299
19	Western Railway	3693

(b) : The following measures have been initiated to strengthen Railway Protection Force to ensure security over railways

i during the last three years:-

i) Security Control rooms and RPF posts are being networked under 'RPF Security Management System (RSMS) to ensure speedy dissemination of information and feedback.

ii) CUG facility has been extended to RPF escort parties with sanction of 4000 CUG SIMs to zonal railways.

iii) A 24x7 security helpline number 182 has become operational through Security Control Rooms of RPF.

iv) Setting up of three new RPSF Battalions, including one Mahila Battalion, has been approved to further strengthen railway security in vulnerable sections of the Indian railways.

(c) : No, Madam. Prevention and detection of crime, registration of cases, its investigation and maintenance of law and order in railway premises as well as on running trains are the statutory responsibility of the State Governments, which they discharge through Government Railways Police (GRP). Besides above, ensuring security of tracks, bridges and tunnels is the responsibility of concerned District Police. As such, maintenance of law and order and responsibility of safety of railway tracks in Odisha rest with concerned State Government. However, Railways, through the Railway Protection Force, supplement the efforts of States by providing manpower for train escorting of important and vulnerable trains, providing access control at major railway stations and by keeping surveillance over major station premises.

(d)& (e): Railway share 50% of the cost on GRPs with respective States which include sharing of cost on GRP Odisha.